

Banks have, however, been advised in June, 1987 by Reserve Bank of India that in respect of public sector bonds, subscribed/devolved upon banks period to 1-4-1987, the banks should ensure that only 15 per cent to 20 per cent of their actual subscription to these bonds is retained as part of their investment portfolio and any excess holding over this limit may be disposed of through secondary market in about 10 months time.

(c) The ceiling of 1.5 per cent for increase in holding of public sector bonds by the banks during a year has been fixed as the expectation of Reserve Bank of India is that these bonds should mainly be subscribed by the savings of the public. The question of compliance of this ceiling by the banks can be assessed only at the end of the current fiscal year.

(d) The issues of public sector bonds floated by various public sector undertakings have been well received in the last. It is the expectation of the Government that this trend may continue during 1987-88 also.

Implementation of projects

517. SHRI SUNIL BASU ROY: Will the Minister of PROGRAMME IMPLEMENTATION be pleased to state:

(a) whether Government have reviewed and monitored the implementation of various projects under different stages in the country during the last two years;

(b) if so, what are the details thereof; and

(c) what steps are proposed to be taken to expedite the implementation of the projects?

THE MINISTER OF STATE IN THE MINISTRY OF PLANNING AND THE MINISTER OF STATE IN THE MINISTRY OF PROGRAMME IMPLEMENTATION (SHRI SUKH RAM): (a) Yes Sir Affective monitoring of projects has been carried out through monthly Flash report/Exception report in respect of projects costing over Rs. 100 crores and through

Quarterly Status Report monitoring system in respect of projects costing over Rs. 20 crores.

(b) As on 31-3-1987, there were 290 central projects costing more than Rs. 20 crores each on the Quarterly Monitoring System. Of these, 186 projects reported cost over run and 162, time over run with respect to the original cost estimates and the time schedule.

(c) The steps include:

—constant pressure on project authorities for expeditious completion

—Inter-ministerial coordination and inter-action.

—Close follow up by concerned Ministries and project authorities with State Governments, equipment suppliers, consultants and other concerned agencies to minimise delays.

Growth Rate

518. SHRI SUNIL BASU ROY: Will the Minister of PLANNING be pleased to state the rate of growth of farm output, industrial output, population growth during the last three years in the country, state-wise and year-wise?

THE MINISTER OF STATE IN THE MINISTRY OF PLANNING AND THE MINISTER OF STATE IN THE MINISTRY OF PROGRAMME IMPLEMENTATION (SHRI SUKH RAM): Growth rates in farm output (based on index of agricultural production), industrial output (based on index of industrial production) and population (based on Sample Registration System) for the country as a whole are shown below:—

Year	Farm Output	Industrial Output	Population
1983-84	13.7	6.7	2.18
1984-85	—1.2	8.6	2.13
1985-86	2.2	8.7	2.10

NOTE:—Growth rates of population pertain to 1983, 1984 & 1985 respectively.

State-wise estimates for industrial output of these years are not available. State-wise growth rates of farm output in respect of foodgrains and other major crops are given in Statement Nos. 1 to 5 and state-wise growth rates of population are given in statement No. 6. [See Appendix CXLIII, Annexure No. 34].

Expenditure on Plan Schemes

519. SHRI SUNIL BASU ROY: Will the Minister of PLANNING be pleased to state:

(a) the total outlay for major Centrally sponsored schemes in different States under the Seventh Five Year Plan, state-wise;

(b) the actual expenditure during 1985-86 and 1986-87 and the allocation for 1987-88, State-wise; and

(c) the contribution of the State Government in each scheme in terms of percentage of total expenditure?

THE MINISTER OF STATE IN THE MINISTRY OF PLANNING AND THE MINISTER OF STATE IN THE MINISTRY OF PROGRAMME IMPLEMENTATION (SHRI SUKH RAM): (a) to (c) Statements I—V are enclosed. [See Appendix CXLIII, Annexure No. 35].

Anti-poverty Programme

520. SHRI NARAYAN KAR: Will the Minister of PLANNING be pleased to state the State-wise allocations made for anti-poverty programme for the remaining period of the Seventh Plan?

THE MINISTER OF STATE IN THE MINISTRY OF PLANNING AND THE MINISTER OF STATE IN THE MINISTRY OF PROGRAMME IMPLEMENTATION (SHRI SUKH RAM): The State-wise allocations for the anti-poverty programme are decided on a year-to-year basis during the annual plan exercises.

West Bengal Projects

521. SHRI NARAYAN KAR: Will the Minister of PLANNING be pleased to state:

(a) what are the details of projects of West Bengal which have been delayed;

(b) what is the cost of escalation on account of such delays; and

(c) what steps Government propose to take to clear such projects?

THE MINISTER OF STATE IN THE MINISTRY OF PLANNING AND THE MINISTER OF STATE IN THE MINISTRY OF PROGRAMME IMPLEMENTATION (SHRI SUKH RAM): (a) No project of West Bengal is pending for want of action by the Planning Commission.

(b) and (c) Do not arise.

Army Recruitments from States/Union Territories

522. SHRI NARAYAN KAR: Will the Minister of DEFENCE be pleased to state the number of persons recruited in army from each State and Union Territory during the last three years, giving the year-wise and State-wise details thereof?

THE MINISTER OF STATE IN THE DEPARTMENT OF DEFENCE PRODUCTION AND SUPPLIES IN THE MINISTRY OF DEFENCE (SHRI SHIVRAJ PATIL): The information is of classified nature and cannot be divulged in the national interest.

Filling up of the Top Posts in Public Sector Undertakings

523. SHRI NARAYAN KAR: Will the PRIME MINISTER be pleased to state:

(a) the names of the Public Sector Undertakings which are without Chairman or Managing Director as on the 30th June, 1987; and

(b) by when these posts are likely to be filled up?